

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2036
ANSWERED ON:29.07.2002
DIGGING OF CANALS
RAVI PRAKASH VERMA

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government have received any proposals from State Governments including Uttar Pradesh for digging of canals in their States;

(b) if so, the details thereof State-wise; and

(c) the action taken by the Government in this regard ?

Answer

THE MINISTER OF WATER RESOURCES (SHRI ARJUN CHARAN SETHI)

(a) to (c) No proposal exclusively for digging of canals in the States including Uttar Pradesh have been received. However the State Governments have submitted new irrigation schemes, which involve digging of canals also. The status of these projects is as per Annexure.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) LOK SABHA UNSTARRED QUESTION No. 2036 TC ANSWERED ON 29.07.2002

S.N	STATES				Total	MAJOR				MEDIUM				
	A	B	C	D		A	B	C	D	Tot	A	B	C	D
1														
1.	Andhra Pradesh				3	7	-	-	10	6	9	-	1	16
2.	Arunachal Pradesh				-	-	-	-	-	-	-	-	-	-
3.	Assam				-	-	-	-	-	-	-	-	-	-
4.	Bihar				2	2	-	-	4	-	-	-	-	-
5.	Chattisgarh				1	-	-	-	1	-	-	-	-	-
6.	Goa, Daman, Diu				-	-	-	-	-	-	-	-	-	-
7	Gujarat				-	1	-	-	1	1	-	-	-	1
8.	Haryana				-	2	-	-	2	1	-	-	-	1
9.	Himachal Pradesh				-	1	-	-	1	-	1	-	-	1
10.	J & K				1	-	-	-	1	7	2	-	-	9
11.	Jharkhand				3	4	-	-	7	-	-	-	-	-
12.	Karnataka				1	2	1	-	4	1	-	-	-	1
13.	Kerala				-	1	-	-	1	1	-	-	-	1
14.	Madhya Pradesh				3	3	-	1	7	-	-	-	-	-
15.	Maharashtra				5	5	-	1	11	24	8	-	-	32
16.	Manipur				-	1	-	-	1	-	-	-	1	1

17. Meghalaya	-	-	-	-	-	-	-	-	-	-
18. Nagaland	1	-	-	-	1	-	1	-	-	1
19. Orissa	3	8	-	-	11	1	10	-	-	11
20. Punjab	4	-	-	1	5	2	1	-	-	3
21. Rajasthan	3	2	-	-	5	1	2	-	-	3
22. Sikkim	-	-	-	-	-	-	-	-	-	-
23. Tamil Nadu	1	1	-	-	2	-	-	1	-	1
24. Tripura	-	-	-	-	-	-	-	-	-	-
25. Uttar Pradesh	5	7	-	-	12	1	-	-	-	1
26. Uttaranchal	-	-	1	-	1	-	-	-	-	-
27. West Bengal	1	-	-	-	1	-	-	-	-	-
Grand Total	37	47	2	3	89	46	34	1	2	83

A - PROJECT UNDER VARIOUS STAGES OF APPRAISAL

B - ACCEPTED BY THE ADVISORY COMMITTEE OF MOWR SUBJECT TO CERTAIN OBSERVATIONS.

C - DEFERRED BY ADVISORY COMMITTEE OF MOWR

D - RECOMMENDED TO PLANNING COMMISSION FOR INVESTMENT CLEARANCE.